

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.204
IB-310(ND)/2018

IN THE MATTER OF:

M/s. Vama Apparels (India) Pvt. Ltd.
Vs.
M/s. SSIPL Retail Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 16.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Ms. Saloni Sharma, Proxy Counsel
For the Respondent : Adv. Iman Naqvi

ORDER

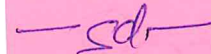
Ms. Saloni Sharma, Proxy Counsel appearing on behalf of the Applicant seeks adjournment on the ground that the Senior Counsel is unwell.

It is made clear to the Applicant that no further adjournment will be granted on the next date of hearing, since the matter is pending from 2018.

List the matter on **06.12.2022**.



(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)



(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)